

OFFICE OF THE DISTRICT & SESSIONS JUDGE, AJMER

::ORDER::

S.NO.Estt.2021/ 654

Dated : 23/11/2021

On Account of administrative exigencies following transfer/posting orders are being issued with immediate effect:-

I.

Sh. Sunil Dagdi presently posted as Reader Grade-III, Civil Judge & Judicial Magistrate, Beawar is directed to perform his duty under work management in the court of Addl. District & Session Judge No. 2, Beawar till further order.

II.

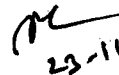
Shri Shiv Prasad Sahu presently posted as Stenographer Grade-II, Addl. Senior Civil Judge & Addl. Chief Judicial Magistrate-2, Beawar presently working under work management in Civil Judge & Judicial Magistrate, Beawar vide order No. 545 dated 22-12-2020. The aforesaid order is hereby withdrawn with immediate effect and he is directed to perform his duty under work management on each and every working day First Half (Pre Lunch) in the court of Additional District & Sessions Judge No. 1, Beawar and Second Half (Post Lunch) in the court of Additional District & Sessions Judge No. 2, Beawar till further order.

III.

Smt. Anju Sharma presently posted as Stenographer Grade-II, Addl. Senior Civil Judge & Addl. Chief Judicial Magistrate-2, Kishangarh is directed to perform her duty under work management on each and every working day First Half (Pre Lunch) in the court of Addl. Senior Civil Judge & Addl. Chief Judicial Magistrate 2, Kishangarh and Second Half (Post Lunch) in the court of Senior Civil Judge & Addl. Chief Judicial Magistrate 1, Kishangarh till further order.

IV.

Smt. Manjeeta presently posted as Clerk Grade-II, Addl. Civil Judge & Judicial Magistrate, Kishangarh. She is working under work management in Civil Judge & Judicial Magistrate, Kishangarh vide order No. 327 dated 11-06-2021. The aforesaid order is hereby withdrawn with immediate effect and she is directed to perform her duty under work management on


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each and every working day First Half (Pre Lunch) in the court of Addl. Civil Judge & Judicial Magistrate, Kishangarh and Second Half (Post Lunch) in the court of Civil Judge & Judicial Magistrate, Kishangarh till further order.

V.

Smt. Anuradha presently posted as Clerk Grade-II, Senior Civil Judge & Addl. Chief Judicial Magistrate 1, Kishangarh is directed to perform her duty in the court of Addl. Civil Judge & Judicial Magistrate, Kishangarh till further order.

Note:-

1. The above mentioned employees are directed to handover the charge of his present post and join his new assignment within 3 days from the date of order positively.
2. Presiding officers of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.
3. The attendance of all employees, who are directed to perform their duties under work management in other courts may be sent by the reader of the concerned court timely to their original place of posting court.

M 23-11-2021
District & Sessions Judge,
Ajmer

S.No. 31492-31505

Dated: 23/11/2021

Copy forwarded to the following for information and necessary action:-

1. Addl. District & Sessions Court No.2, Beawar
2. Addl. Chief Judicial Magistrate No.1/No.2, Kishangarh/No.2 Beawar
3. Civil Judge & Judicial Magistrate Beawar/Kishangarh
4. Addl. Civil Judge & Judicial Magistrate Kishangarh
5. Sr. Munsrim District & Sessions Court, Ajmer
6. Stenographer Grade-I District & Sessions Court, Ajmer
7. Reader Grade-I District & Sessions Court, Ajmer
8. System Officer with the direction to e-mail concerns & upload on District Court Website.
9. Concerned Employees.
10. Personal File of concerned Employees.

M 23-11-2021
District & Sessions Judge,
Ajmer